

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:557
ANSWERED ON:23.11.2009
WORKS UNDER PMGSY
Khan Shri Hassan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether sub-contracting is allowed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) works; and
- (b) if not, the remedial measures taken by the Government to check and control such nexus between contractors and sub-contractors?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a): Yes Sir. As per the provisions of Standard Bidding Document (SBD), sub-contracting upto 25% of the contract price is allowed. In addition, in case the amount put to bid is more than Rs.5.00 crores, sub-contracting has been allowed for routine maintenance of roads with effect from 3rd August, 2009.

(b): Does not arise.